

In the Court of Prl.District & Sessions Judge at Tumakuru

Cause List dated.16.6.2020 as per S.O.P. issued by the Hon'ble High Court of Karnataka, Bengaluru

Cases which will be taken up in Morning Session at 11 a.m.

Sl. No.	Case No.	Name of the I party/petitioner/ Appellant Complainant	Name of respondent/ Accused	Name of the advocates/ Sri.	Stage
1.	R.A.89/19	Narasimhamurthy	Tholasamma	H.V.R. & M.V.	Arguments
2.	R.A.208/19	T.Nagaraju & others	Puttamma & others	G.N. & T.M.	Arguments
3.	S.C.105/19	Kora Police	Yogananda @ Abhi & others	P.P. & N.V.N.K.	For offering surety
4.	Crl.Misc.1220/19	Bhaskar Rao P.K.	Tejaswini J.K.	C.P.S.	Notice
5.	Crl.Misc.422/20	Hyumayun	Kunigal Police	G.M.& P.P.	Objections
6.	Crl..Misc.552/20	Dakshinamurthy K.V.	Tumakuru Rural Police	Y.S.M. & P.P.	Objections
7.	Crl.Misc.572/20	Idayath Pasha & another	Tumakuru Rural Police	Ramesh & P.P.	To hear
8.	Crl.Misc.586/20	Vishnuvardhana & others	P.N.Halli Police		Objections
9.	Crl.Misc.531/20	Obalaiah	CEN Police	R.V.D.& P.P.	Orders
10.	Crl.Misc.568/20	Puttasiddappa B.	Sira Police	N.M. & P.P.	Orders

Sd/-
(G.S.Sangreshi)
Prl.Dist. & Sessions Judge,
Tumakuru

In the Court of I Addl.Dist and Sessions Judge at Tumakuru.

Cause list dated 16-06-2020

Case which will be taken up in Morning Session at 11 A.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	Crl.Mis. 569/20	KSU	PP	Orders
2	Crl.Mis. 581/20	BNR	PP	Orders
3	RA 223/19	CK		Arguments

In the Court of II Addl. Dist and Sessions Judge at Tumakuru.

Cause list dated 16-06-2020

Case which will be taken up in Afternoon Session at 2.45 P.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	MVC 174/18	NM		Arguments
2	MVC 371/18	TRC		Arguments
3	Rev.Mis. 6/17	JBN		Arguments
4	MVC 1107/18	HSC		Arguments
5	CrI.Mis. 585/20			Arguments

III Addl. District and Sessions Court, Tumakuru				
Cause List on 16.06.2020.				
Sl. No.	Case No.	Stage	State by/ Petitioner	Accused/Respondent by
MORNING SESSION				
01	Civil Misc.87/2015	Argument	B.V.V	H.V.R/DGR
02	Civil Misc.51/2016	Argument	V.R	BSJ
03	Civil Misc.7/2019	Argument	GSR	
04	RA 70/2019	Argument	G.N	HSS/B.V
05	SPL.C 426/2014	Argument	P.P	HSR
06	SPL.C 62/2018	Framing of Charge or Plea	P.P	P.M
07	SPL.C 166/2018	Framing of Charge or Plea	P.P	K.N.H
08	SPL.C 169/2018	Framing of Charge or Plea	P.P.	B.S.N
09	SPL.C 717/2017	HBC	K.C.V	G.N
10	SPL.C 125/2018	HBC	P.P	P.M
AFTERRNOON SESSION				
01	SPL.C 129/2018	HBC	P.P	B.V.V
02	SPL.C 201/2018	HBC	P.P	N.B
03	SPL.C 205/2018	HBC	P.P	N.B
04	SPL.C 431/2018	HBC	P.P	S.R.R
05	SPL.C 470/2018	HBC	P.P	S.M.M

Sd/-
III Addl. District Judge
Tumakuru.

**IN THE COURT OF SRI. SUDHINDRANATH S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES
UNDER
PREVENTION OF CORRUPTION ACT)**

Cause List Dated 16-06-2020

Cases which will be taken up in Morning Session at 11 am

1) CrI.Misc.1238/2018	H.S.S.
2) SPL.C458/2019	Public Prosecutor
3) SPL.C45/2020	Public Prosecutor
4) R.A.338/2016	K.C. Rajanna
5) R.A.117/2020	Ramakrishnaiah S R
6) R.A.247/2019	Venkatesh
7) R.A.253/2019	Mallikarjunaiah M
8) R.A.282/2019	K.H..Karikumar
9) R.A.170/2019	S SHANKAR
10) R.A.248/2019	Borappa K
11) R.A.45/2018	G.S. Ramasesha
12) R.A.93/2020	Chakravarthy.N.A
13) R.A.187/2020	N Basavaraju

Cases which will be taken up in Afternoon Session at 2:45 pm

1) R.A.285/2019	K.M
2) R.A.88/2020	Yogeesh B S
3) R.A.134/2020	Doddashanaiah R V
4) M.V.C.1281/2017	V.R.Venkateshappa
5) M.V.C.125/2020	Chandrashekaraiah A S
6) M.V.C.144/2020	Zafrulla Khan
7) M.V.C.145/2020	Zafrulla Khan
8) M.V.C.146/2020	Zafrulla Khan
9) M.V.C.1498/2019	Raghavendra B
10) M.V.C.180/2020	Kariyanna GH
11) M.V.C.183/2020	Kariyanna GH
12) M.V.C.331/2020	T.P.Mahesh

All other cases posted on 16/06/2020 are adjourned en-bloc to 30/06/2020

VII Addl. Dist. And Sessions Judge,
Tumakuru